

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1751  
ANSWERED ON:04.12.2006  
REHABILITATION OF CHILD LABOUR  
Jha Shri Raghunath

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether many children are working as a bonded labour in Kaarkhana to create designer products which sold in India and abroad as reported in The Hindustan Times dated August 26, 2006;
- (b) if so, the facts thereof; and
- (c) the action taken to rescue children working as bonded labour and schemes formulated for their rehabilitation?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

(a) & (b): No specific complaint regarding incidence of bonded labour in Kaarkhana to create designer products including child bonded labour has been received. However, some instances of children working in the Zari Units of Delhi have come to the notice during the raids conducted by the Government of Delhi. Many of these were migrant children having come from other states. These children were withdrawn from work and sent back to their families at their native places.

(c): Children found working in hazardous occupations and processes are withdrawn from work and rehabilitated under the National Child Labour Project (NCLP) Scheme where these children are put into special schools and provided education, nutrition, stipend, vocational training and health care facilities etc.